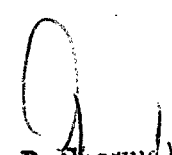
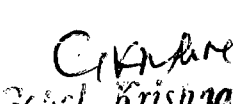


C. A. T. Bench, JAIPUR

Date of Order	Orders
17295 Recd by C.A.T. Bench 18/01/85 Recd by 11/3/85	Sh. C.B. Sharma, counsel for the applicant Sh. J.V. Hiran, counsel for the respd. We have heard the learned counsel for the parties. Mention of Annexure A-3 in para 4 of the Tribunal's order dated 26.8.84 in O.A. 905/82 is incorrect. The correct description should be Annexure A-2. The order dated 26.8.84 may be treated as having been amended to that extent. Copies of this order sheet were given to the parties and is allowed accordingly.  (D. P. Sharma) Administrative Member  Jagat Krishna Member (J.A.B.)